

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
03-05-2024 AT 10:30 AM**

**CP (IB) No.161/9/HDB/2020
AND
IA(IBC) 264/2024 in CP (IB) No.161/9/HDB/2020
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

Surya Infra

...Operational Creditor

AND

Guptha Infraventures and Constructions Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 264/2024

Learned Counsel Mr Nitish, for applicant present physically.

It is represented that written submissions filed. Heard. **For orders on 12.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)